राष्ट्रीयहरितअधिकरण/ National Green Tribunal

प्रधानन्यायपीठ/ Principal Bench

फरीदकोटहाउस, कॉपरनिकसमार्ग/ Faridkot House, Copernicus Marg

नईदिल्ली / New Delhi – 110001

NGT/PB/29/Admn./2015/230 **12 April, 2019**

OFFICE ORDER

In exercise of powers conferred on the Hon'ble Chairperson under Section 13 of National Green Tribunal Act, 2010, read with Rule 4 of the National Green Tribunal (Financial and Administrative Power), Rules, 2011 and MoEF Order No. 17(15)/2012-PL/NGT dated 29.06.2012, Sh. Kapil Kumar Mehta, Registrar General is declared as Head of Office for the National Green Tribunal, Principal Bench at New Delhi w.e.f 06.04.2019 (F/N).

(Justice Adarsh Kumar Goel)
Chairperson

To,

Sh. Kapil Kumar Mehta, Registrar General
National Green Tribunal
Principal Bench, New Delhi-110001

Copy to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial & Expert Member
3. PA to Registrar General, NGT, PB, New Delhi
4. PA to Registrar at Zonal Benches at Chennai, Pune, Bhopal & Kolkata
5. The Economic Advisor, Policy & Law Division, Ministry of Environment & Forests and Climate Change Indira Paryavaran Bhavan, Jor Bagh Road, New Delhi-110003 .
6. Director (IFD), MoEF& CC, IPB, Jor Bagh, New Delhi.
7. The Pay and Accounts Officer, MoEF& CC, IPB, Jor Bagh, New Delhi
8. Principal Director of Audit, Scientific Department AGCR building, I.P Estate, New Delhi.
9. Deputy Registrar
10. Assistant Registrar
11. DDO-cum-AAO, NGT
12. All Section In-charge, NGT, PB
13. Concerned file
14. NGT Website
15. Personal file of Sh. Kapil Kumar Mehta.
16. Guard File

-Sd-

(Justice Adarsh Kumar Goel)
Chairperson